

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4685/2014

Monday, this the 29th day of February 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Ms. Yashwanti, aged 35 years
w/o Mr. Bhoop Singh
r/o H.No.1148, Village Nahri
Sonepat, Haryana

Candidate towards the post of TGT (Sanskrit) (Female)
Aged about 35 years

..Applicant
(Nemo)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
5th Floor, Delhi Sachivalaya, New Delhi

2. Delhi Subordinate Services Selection Board
Through its Chairman
Govt. of NCT of Delhi, F-18, Karkardooma
Institutional Area, Delhi-92

3. Directorate of Education
Through its Director
(GNCT of Delhi)
Old Secretariat, Delhi-54

..Respondents

(Nemo)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

The Joint Registrar has placed this matter before this Bench only because despite sufficient opportunities the rejoinder has not been filed by the applicant. It is noticed that since 12.05.2015, there is no appearance on

behalf of the applicant in the matter. The Original Application is dismissed in default and for non-prosecution.

(V. N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

February 29, 2016
/sunil/